NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/199/(IB)/2017

NAME OF THE PETITIONER(S)

: VIGNESH ENGINEERING

NAME OF THE RESPONDENT(S)

: SRI SAPTHAGIRI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Selvi.

Of course for petitiones

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to file an affidavit and bank certificate as per section 9(3)(b)(c) of I&B Code, 2016. He is also directed to propose the name of IRP after seeking his consent. Counsel for petitioner is also directed to send private notice along with the copy of the petition to the Corporate Debtor. He is directed to file proof of sending and effecting the service by way of an affidavit on the next date of hearing. Put up on **04.08.2017** at **10.30** A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)